

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1324

DATED:- 28/11/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs.

S. No	Name of the Court	001 Salary	002 T.E	006 Tele phone	007 O.E.	008 Elect. Charges	009 R.R.T	014 POL	043 Uniform	364-Wages (Outsourcing	641-Pensionary charges (NPS
1.	Pr. D&S Judge, Poonch.	---	---	---	---	---	---	0.30	---	---	---
2	Pr. D&S Jude, Samba.	---	---	---	---	---	---	---	0.06	---	---
3	Addl. D&S Judge, Sopore.	5.00	---	---	---	---	0.25	---	---	---	0.50
4	Addl. D&S Judge, Doda.	20.00	---	0.05	0.15	0.05	---	0.15	0.40	---	---
5.	Addl. D&S Judge, Anantnag.	---	0.60	0.20	0.30	---	---	---	---	---	---
6	C.J.M. Samba.	25.00	---	---	0.20	---	---	0.10	---	1.08	0.30
7	C.J.M. Kathua.	20.00	0.20	---	---	---	---	---	---	---	0.20
8	C.J.M. Handwara.	5.00	---	---	---	---	---	---	---	---	---
9	C.J.M. Kishtwar.	---	---	---	---	---	---	---	---	---	0.15
10	C.J.M. Srinagar.	---	0.15	---	---	0.10	0.01	---	---	---	---
11	C.J.M. Kulgam.	30.00	0.60	---	0.30	---	---	---	---	---	0.50
12	Sub Judge, Uri.	---	0.50	---	0.40	---	---	0.30	---	0.20	1.00
13	Forest Magistrate, Srinagar.	---	---	---	---	---	---	---	---	---	0.12
14	Spl. Mob. Mag. Jammu	8.00	---	---	---	---	---	---	---	---	0.30
15	Spl. Mob. Mag. Srinagar.	2.00	0.15	---	0.20	---	---	---	---	---	0.60
16	Munsiff, R.S.Pura.	28.50	---	---	---	---	---	---	---	---	---
17	Munsiff, Kathua.	8.00	---	---	---	0.10	---	---	---	---	---
18	Munsiff, Ramban.	---	---	---	0.10	---	---	---	---	---	0.20
19	Munsiff, Udhampur	---	---	---	---	0.15	---	---	---	---	---
20	Munsiff, Samba.	---	---	---	0.10	---	---	0.10	---	---	---
21	Munsiff, Handwara.	---	---	---	0.20	---	---	---	---	---	---
22	Munsiff, Gandoh.	---	---	---	---	---	---	---	---	---	0.20
23	Munsiff, Tangmarg.	---	0.15	---	---	---	---	---	---	---	---
24	City Munsiff, Srinagar.	20.30	---	---	---	---	---	0.20	---	---	0.75
25	Addl. Mob. Mag. Awantipura.	5.50	---	---	0.30	---	---	0.15	---	---	1.30
26	Addl. Mob. Mag. Samba.	---	---	---	0.20	---	---	0.20	---	---	---
27	Addl. Mob. Mag. Kralpora.	10.00	---	---	---	---	---	---	---	---	---
28	Addl. Mob. Mag. Ganderbal	3.00	---	---	---	---	---	---	---	---	0.30
29.	Addl. Mob. Mag. Pahalgam.	4.00	0.30	---	0.30	---	---	---	---	---	---
30.	Addl. Mob. Mag. (Tr) Srinagar.	6.00	0.40	---	---	---	---	0.40	---	---	---

By Order.

Ram Singh
(Ram Singh) 28/11/19

Deputy Registrar (Acctts)

No: 54973-55023/AC Dated: 28/11/2019

Copy forwarded to the:-

- 1-2 Pr. D&S Judge, Poonch/Samba.
- 3-5 Addl. D&S Judge, Sopore/Doda/Anantnag.
- 6-11. C.J.M. Srinagar/Samba/Kathua/Handwara/Kulgam/Kishtwar.
12. Sub Judge, Uri.
- 13 Forest Magistrate, Srinagar.
- 14-15. Special Mobile Magistrate, Jammu/Srinagar.
- 16-23 Munsiff, R.S.Pura/Kathua/Ramban/Udhampur/Samba/Handwara/Gandoh/Tangmarg..
24. City Munsiff, Srinagar.
- 25-29. Addl. Mobile Magistrate, Awantipura/Samba/Kralpora/Ganderbal/Pahalgam.
30. Addl. Mob. Mag. (Tr) Srinagar.
31. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
- 32 Treasury Officer, Sadder Treasury, Srinagar.
- 33-51 Treasury Officer, Poonch/Samba/Sopore/Doda/Anantnag/Kathua/Handwara/Kulgam/Uri/R.S.Pura/Ramban/Udhampur/Gandoh/Awantipura/Kralpora/Ganderbal/Tangmarg/Pahalgam/Ahmuqam.
..... For inf. and necessary action.
52. Order Book.

He is for up loading
AK

Ram Singh
Deputy Registrar (Acctts) 28/11/19